

**SCHEDULE I****FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF DAVINTA FINSERV PRIVATE LIMITED**

|   |                                                                                          |                                                                                                                                                                                                                                                                                                                                                                                                     |
|---|------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | NAME OF THE CORPORATE PERSON                                                             | DAVINTA FINSERV PRIVATE LIMITED                                                                                                                                                                                                                                                                                                                                                                     |
| 2 | DATE OF INCORPORATION OF CORPORATE PERSON                                                | 28/10/2020                                                                                                                                                                                                                                                                                                                                                                                          |
| 3 | AUTHORITY UNDER WHICH THE CORPORATE PERSON IS INCORPORATED/REGISTERED                    | Registrar of Companies-Karnataka, Bangalore                                                                                                                                                                                                                                                                                                                                                         |
| 4 | CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF THE CORPORATE PERSON     | U65999KA2020PTC140344                                                                                                                                                                                                                                                                                                                                                                               |
| 5 | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON       | SY NO. 7(P) & 93P, ELECTRONIC CITY, PHASE II, INDUSTRIAL AREA, BEGUR HOBLI, BANGALORE -560100, KARNATAKA                                                                                                                                                                                                                                                                                            |
| 6 | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                        | February 23, 2022                                                                                                                                                                                                                                                                                                                                                                                   |
| 7 | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR | B Mahesh Shenoy<br>Flat No. 102, 1 <sup>st</sup> Floor, Gangothri Parshwa Krupa, 16 <sup>th</sup> Main Road, 4 <sup>th</sup> T Block, Next to Ample Mart, Jayanagar Bangalore South, Bengaluru, Karnataka- 560 041<br><br>Email:<br><a href="mailto:bmaheshshenoy@gmail.com">bmaheshshenoy@gmail.com</a><br>(M) :93412 56531<br>IBBI REGISTRATION NUMBER:<br>IBBI/IPA-002/IP-N01069/2020-2021/13478 |
| 8 | LAST DATE OF SUBMISSION OF CLAIMS                                                        | March 25, 2022                                                                                                                                                                                                                                                                                                                                                                                      |

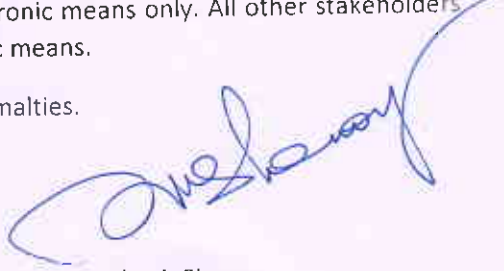
**NOTICE IS HEREBY GIVEN THAT** the DAVINTA FINSERV PRIVATE LIMITED has commenced voluntary liquidation on February 23, 2022;

The stakeholders of DAVINTA FINSERV PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before March 25, 2022 to the Liquidator at the address mentioned at Sl.No. 7;

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: February 23, 2022  
Place: Bengaluru

  
B Mahesh Shenoy  
Liquidator  
IBBI Registration Number :

IBBI/IPA-002/IP-N01069/2020-2021/13478



**L&T Financial Services**

The Authorised Officer of L&T Finance Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 [54 OF 2002] and in exercise of powers conferred under the said Act is auctioning the following property on **"AS IS WHERE IS BASIS"** and **"AS IS WHAT IS CONDITION"** by way of **"PUBLIC AUCTION"** for recovery of its dues and further interest, charges and costs etc.

| Name of Borrower                     | Secured Property Address                                                                                                                                                                                                                    | Loan Account Number(s)            | Physical Possession taken | Earnest Money Deposit 10% or more of RP (In ₹) | Total Outstanding dues as on 28/12/2021 (in ₹) | Reserve Price (In ₹) | Date of Inspection       | Date and Time of Auction |
|--------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|---------------------------|------------------------------------------------|------------------------------------------------|----------------------|--------------------------|--------------------------|
| 1. U Gouthamjain<br>2. S. Lalithabai | Property Bearing Flat No.108, Admmeasuring Super Built Up Area Of 1000 Sq.Ft Along With Covered Car Parking Of 360 Sq.Ft First Floor, Omega Aster, Sy No. 88, Khata No. 59/88, Chokkanahalli Village, Yelahanka Hobli, Bangalore, Karnataka | BLRHL1700 1440 and BLRHL1700 1536 | 6th January, 2022         | Rs. 3,20,000/-                                 | Rs.45,75,741.64/- As on 21/02/2022             | Rs. 3200000/-        | 25.03.2022 (11am to 5pm) | 28.03.2022 at 11 AM      |

### Terms and Conditions of Public Auction

The Auction Sale is being conducted by the Authorised Officer under the provisions of SARFAESI Act with the aid and through public auction mode.

- The public auction will be conducted on the date and time mentioned herein above, when the secured asset mentioned above will be sold on **"AS IS WHERE IS" BASIS & "AS IS WHAT IT IS" CONDITION.**
- For participating in the public auction, intending purchasers/bidders will have to submit the details of payment of refundable Earnest Money Deposit of 10 % of the reserve price of the secured assets along with copies of the PANCARD, Board Resolutions in case of company and Address Proof on or before **25.03.2022.**
- The EMD of all other bidders who did not succeed in the public auction will be refunded by LTF within 7 days of the closure of the public auction. The EMD will not carry any interest.
- The successful purchaser/bidder shall deposit the 25 % (inclusive of EMD) of his/its offer by way of by way of D.D./P. O favoring "L&T Finance Limited" payable at Mumbai on or before 18:00 hours on **28.03.2022** i.e., day of auction or on the next working day i.e., **29.03.2022** which deposit will have to be confirmed by L&T Finance Limited, failing which the sale will be deemed have been failed and the EMD of the said successful bidder shall be forfeited. The balance amount i.e., 75% of purchase price payable shall be paid by the purchaser to L&T Finance Limited on or before the fifteenth day of confirmation of sale of immovable property or such extended period as per provisions of law.
- For inspection of property or more information, the prospective bidders may contact the authorised officer i.e., **Name - Mr. Fayaz Ahamed M.A. 9902410721**, Address: L&T Financial Services, No.92, Zed Square, JNC Road, 5th Block, Koramangala, Bangalore, Karnataka - 560095, At any stage of the auction, the Authorised Officer may accept/reject/modify/cancel the bid/offer or post-pone the auction without assigning any reason thereof and without any prior notice.
- The successful purchaser/bidder shall bear any statutory dues, taxes, fees payable, stamp duty, registration fees, etc. that is required to be paid in order to get the property conveyed/delivered in his/her/its favour as per the applicable law.
- The Borrower/Guarantors, who are liable for the said outstanding dues, shall treat this Sale Notice as a notice under Rule 8 (6) of the Security Interest (Enforcement) Rules, about the holding of above-mentioned public auction sale.
- The Borrower (s) /Co-Borrower(s)/Guarantor(s)/Mortgagor(s) are hereby called up on to pay the entire loan outstanding dues as mentioned above before the said Auction date failing which the L & T Finance Ltd shall sale the property as per the provisions laid down in the SARFAESI ACT, 2002.
- The Borrower (s) /Co-Borrower(s)/Guarantor(s)/Mortgagor(s) /public at large are hereby restrained from transferring by way of sale, lease or otherwise with the secured assets referred to in the notice without prior written consent of L&T Finance Limited.

Sd/-  
Authorized Officer  
For L&T FINANCE LIMITED

**Malleshwaram 18th Cross Branch,  
No 64 And 215 Margosa Road,  
18th Cross Malleshwaram, Bengaluru-560055.**

**OFFERS ARE INVITED FROM PUBLIC FOR PURCHASE OF BELOW MENTIONED VEHICLES  
TO BE AUCTIONED BY CANARA BANK MALLESHWARAM 18th CROSS BRANCH, BENGALURU-560 055.**

| Sl. No. | Vehicle Model           | Mfg Month & Year | Registration No. | Reserve Price | EMD Amount  |
|---------|-------------------------|------------------|------------------|---------------|-------------|
| 1.      | MARUTI SWIFT DZIRE TOUR | 2016             | KA 04 AA 5664    | Rs.1,20,000/- | Rs.12,000/- |

1) The Earnest Money Deposit stated above shall be deposited on or before **29.03.2022 at 5:00 pm**. The EMD amount has to be paid by Demand Draft (DD) favouring Canara Bank, Malleshwaram 14th Cross Branch, Bangalore OR through online (RTGS/NEFT/IMPS) to Account No. 6928295000001 (IFS Code CNRB0010824) of Canara Bank Ro West Multiple Sal Cr.

2) It shall be the responsibility of the interested bidders to inspect and satisfy themselves about the vehicles before submission of the bid.

3) The intending bidder should submit the KYC Documents along with the bid application.

4) Successful bidder have to remit the balance amount within 3 days from the date of E-Auction, otherwise the EMD amount will be forfeited and will not be refunded under any circumstances. It shall be the responsibility of the successful bidder to bear all the charges for conveyance, transfer registration charges, etc., as applicable.

5) Authorized Officer reserves the right to postpone/cancel or vary the terms and conditions of the e-auction without assigning any reason thereof.

Authorized Officer, Civil Manager, Canara Bank, Malleshwaram 14th Cross Branch

**Registered Office:** 301-306, 3rd Floor, ABHIJEET -V,  
Opp. Mayor's Bungalow, Law Garden Road, Mithakhali,  
Ahmedabad - 380006, Gujarat. [www.fincarebank.com](http://www.fincarebank.com)

The below mentioned borrower/s have been issued notices to pay their outstanding amounts towards the loan against gold facilities availed from Fincare Small Finance Bank Ltd ("Bank"). Since the borrower/s has/have failed to repay his/their dues, we are constrained to conduct an auction of pledged gold items/articles as per below schedule

| Loan Account no | Name of the borrower | Auction Venue                                                                                                                                                                    | Auction Date |
|-----------------|----------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------|
| 21660000073024  | PAVITHRA R           | FINCARE SMALL FINANCE BANK LTD. NO 103, GROUND FLOOR, MYTHRI ARCADE, NO.50, KANTHARAJA URS ROAD, SARAWATHI PURA BESIDE NILGIRIS STORE MYSORE - KANTHARAJA URS ROAD, KA, 570009   | 03-03-2022   |
| 216600000154872 | MADHU KUMAR J S      | FINCARE SMALL FINANCE BANK LTD. #79/7 K.NO-1202, BELLANDUR (RING ROAD - SERVICE ROAD) BANGALORE - BELLANDUR GATE, KA, 560102                                                     | 03-03-2022   |
| 216600000215669 | PUNITH R             |                                                                                                                                                                                  |              |
| 216600000181471 | LALATENDU PATRA      | FINCARE SMALL FINANCE BANK LTD. 35, DS ARCADE, 1ST MAIN ROAD, 1ST BLOCK, KORMANGALA BANGALORE - KORMANGALA, KA, 560034                                                           | 03-03-2022   |
| 216600000182049 |                      |                                                                                                                                                                                  |              |
| 216600000186051 |                      |                                                                                                                                                                                  |              |
| 216600000196572 | PRAVEEN J            |                                                                                                                                                                                  |              |
| 216600000204600 | M RAJA               |                                                                                                                                                                                  |              |
| 216600000252558 | PARTHA K             |                                                                                                                                                                                  |              |
| 21660000046826  | DEEPAK G K           | FINCARE SMALL FINANCE BANK LTD. NUMBER 2 OLD NO 95, KOMARU NIVAS AT 172 KAVI LAKSHMIESHA ROAD, V V PURAM, BANGALORE - BASAVANAGUDI, KA, 560004                                   | 03-03-2022   |
| 21660000051246  | PRATHAP SHETTY S     |                                                                                                                                                                                  |              |
| 21660000051446  |                      |                                                                                                                                                                                  |              |
| 216600000108491 | MANJU N              |                                                                                                                                                                                  |              |
| 216600000109339 |                      |                                                                                                                                                                                  |              |
| 216600000126816 | VJUTHA R             |                                                                                                                                                                                  |              |
| 216600000126856 |                      |                                                                                                                                                                                  |              |
| 216600000210095 | GIRISH T             |                                                                                                                                                                                  |              |
| 216600000226758 | ANAND S              |                                                                                                                                                                                  |              |
| 216600000227656 | NAVEEN S P           |                                                                                                                                                                                  |              |
| 216600000205838 | SHANKRAPPA           | FINCARE SMALL FINANCE BANK LTD. 5-1-663 WARD NO 10G J COMPLEX, RAMAKRISHNA COLONY OP AXIS BANK, GANGAVATI ROAD, SINDHANUR, KA, 584128                                            | 03-03-2022   |
| 216600000229942 | GANGAMMA             |                                                                                                                                                                                  |              |
| 216600000230250 |                      |                                                                                                                                                                                  |              |
| 216600000230480 |                      |                                                                                                                                                                                  |              |
| 216600000233624 | THIMMAPPA            |                                                                                                                                                                                  |              |
| 216600000234602 | M CHANDRAMOHAN       |                                                                                                                                                                                  |              |
| 216600000239243 | PRANESH              |                                                                                                                                                                                  |              |
| 216600000242747 | PRAKASHI             |                                                                                                                                                                                  |              |
| 216600000248966 | SHIVUKUMAR V H M     |                                                                                                                                                                                  |              |
| 216600000249184 | M CHANDRAMOHAN       |                                                                                                                                                                                  |              |
| 216600000254724 | RAVICHANDRA          |                                                                                                                                                                                  |              |
| 216600000256841 | CHANNANAGOUDA        |                                                                                                                                                                                  |              |
| 216600000257099 | AVINASH              |                                                                                                                                                                                  |              |
| 216600000259867 | CHANNANAGOUDA        |                                                                                                                                                                                  |              |
| 216600000127704 | HEMANTHA KUMARA B    | FINCARE SMALL FINANCE BANK LTD. NO.69, 1ST FLOOR OPP TO RED LOTUS HOTEL A BLOCK JP, NAGARMAIN ROAD, JP NAGAR MYSORE, KA, 570008                                                  | 03-03-2022   |
| 216600000249954 | MALLAYYA             | FINCARE SMALL FINANCE BANK LTD. MD.JEELANI TIRANGA H NO-1-5-472/29 WARD NO 05, RAMNATH NAGAR, OPP 5 STAR, RAICHUR ROAD MANVI, KA, 584123                                         | 03-03-2022   |
| 216600000160721 | CHALAPATHI           | FINCARE SMALL FINANCE BANK LTD. DOOR NO 442/1 GOWRIPET, BESIDE INDIAN OIL PETROL BUNK NEAR GOVT BOYS COLLEGE, KOLAR, KA, 563102                                                  | 03-03-2022   |
| 216600000224041 | RAMESHA              |                                                                                                                                                                                  |              |
| 216600000233844 | LAYEED AHMED         |                                                                                                                                                                                  |              |
| 216600000234322 | JAYANTHI             |                                                                                                                                                                                  |              |
| 216600000242767 | SAVITRAJIMA          |                                                                                                                                                                                  |              |
| 216600000261381 | V M SANTHOSH KUMAR   |                                                                                                                                                                                  |              |
| 216600000135229 | SANTOSH              | FINCARE SMALL FINANCE BANK LTD., ANURADHA COMPLEX, PLOT NO.1-891/71/1, NEAR SUN INTERNATIONAL HOTEL, PART 3/A, 1ST FLOOR, SANTOSH COLONY, NEW JEVERGI ROAD, KALBURGI, KA -585103 | 03-03-2022   |

Note: The auction is subject to certain terms and conditions mentioned in the bid form which is made available before the commencement of auction.

**PUBLIC NOTICE**  
TATA ELXSI LIMITED Registered Office: [ITPB Road, White field, Bengaluru, Karnataka. 560048]  
NOTICE is hereby given that the certificate[s] of the undermentioned securities of the Company has/have been lost/misaid and the holder[s] of the said securities / applicant[s] has/have applied to the Company to issue duplicate certificate[s]. Any person who has a claim in respect of the said securities should lodge such claim with the Company at its Registered Office within 15 days from this date, else the Company will proceed to issue duplicate certificate[s] without further intimation.  
Name of Share holder- Avinash Jain  
Kind of Securities & face value-  
Equity Shares Of Face Value Rs 10 Each  
No of Shares - 400  
Distinctive Nos. 156699211 to 156699310,  
7234511 to 7234610, 31325911 to 31326110  
Place- Delhi  
Date 09-12-2021  
Avinash Jain

**PUBLIC ANNOUNCEMENT**  
(Regulation 14 of the Insolvency and Bankruptcy Board of India  
(Voluntary Liquidation Process) Regulations, 2017)

|   |                                                                                          |                                                                                                                                                                                                                                                                                                                 |
|---|------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | Name Of The Corporate Person                                                             | Davinta Finserv Private Limited                                                                                                                                                                                                                                                                                 |
| 2 | Date Of Incorporation Of Corporate Person                                                | 28/10/2020                                                                                                                                                                                                                                                                                                      |
| 3 | Authority Under Which The Corporate Person Is Incorporated/registered                    | Registrar of Companies- Karnataka, Bangalore                                                                                                                                                                                                                                                                    |
| 4 | Corporate Identity Number/ Limited Liability Identity Number Of The Corporate Person     | U65999KA2020PTC140344                                                                                                                                                                                                                                                                                           |
| 5 | Address Of The Registered Office And Principal Office (If Any) Of Corporate Person       | Sy No. 7(P) & 93P, Electronic City, Phase II, Industrial Area, Begur Hobli, Bangalore -560100, Karnataka                                                                                                                                                                                                        |
| 6 | Liquidation Commencement Date Of Corporate Person                                        | February 23, 2022                                                                                                                                                                                                                                                                                               |
| 7 | Name, Address, Email Address, Telephone Number And Registration Number Of The Liquidator | <b>B Mahesh Shenoy</b> , Flat No. 102, 1st Floor, Gangothri Parshwa Krupa, 16th Main Road, 4th T Block, Next to Ample Mart, Jayanagar Bangalore South, Bengaluru, Karnataka- 560 041<br>Email: bmareshshenoy@gmail.com<br>(M): 93412 56531 - IBBI REGISTRATION NUMBER<br>IBBI/IPA-002/IP-N01069/2020-2021/13478 |
| 8 | Last Date Of Submission Of Claims                                                        | March 25, 2022                                                                                                                                                                                                                                                                                                  |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                   |                |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|----------------|
| 8                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Last Date Of Submission Of Claims | March 25, 2022 |
| <p>NOTICE IS HEREBY GIVEN THAT THE DAVANTA FINISRY PRIVATE LIMITED has commenced voluntary liquidation on February 23, 2022; The stakeholders of DAVANTA FINISRY PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before March 25, 2022 to the Liquidator at the address mentioned at Sl.No. 7; The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claims shall attract penalties.</p> |                                   |                |

Date: February 24-2022  
Place: Bengaluru

18th Cross Branch, Bangalore, will be sold off. As is where is, for recovery of Rs.7,17,975.26 (with further interest and charges) due to the above of Canara Bank from Sri. Nagesh H, S/o Hanumantha Rao, 25, 1st Cross, 1st Stage, Bangalore-560073

OFFERS ARE INVITED FROM PUBLIC FOR PURCHASE OF BELOW MENTIONED VEHICLES  
TO BE AUCTIONED BY CANARA BANK MALLESHWARAM 18th CROSS BRANCH, BENGALURU-560 055.

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described movable property/ies Hypothecated to the Secured Creditor, the physical possession of which has been taken by the Authorized Officer of Malleshwaram 18th Cross Branch, Bangalore, will be sold on "As is where is", "As is what is", and "Whatever there is" on **30.03.2022**, for recovery of **Rs.65,85,593.99** (with further interest and charges from 01.02.2022) due to the Malleshwaram 18th Cross Branch, Bangalore of Canara Bank from Sri. Krishna Murthy, S/o Yallappa, 343 1st Main 8th Cross, Kereangala, Bangalore-560079

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